

INCOME TAX APPELLATE TRIBUNAL, KOLKATA
CAUSE LIST OF PART HEARD MATTERS AND MISCELLANEOUS APPLICATIONS
FOR 22-NOVEMBER-2024 (FRIDAY)
BEFORE SHRI SANJAY GARG, JM AND SHRI MANISH BORAD, AM

CLARIFICATION MATTERS									
<u>Srl</u>	<u>Appeal Number</u>				<u>Assmt. Year</u>	<u>Assessee</u>	<u>Bench</u>	<u>Remarks</u>	
<u>1</u>	<u>ITA</u>	<u>190</u>	<u>KOL</u>	<u>2024</u>	<u>2015-16</u>	<u>[A] PRADIP KUMAR JAJODIA (HUF)</u>	<u>A</u>		
<u>2</u>	<u>ITA</u>	<u>191</u>	<u>KOL</u>	<u>2024</u>	<u>2016-17</u>	<u>[A] PRADIP KUMAR JAJODIA, HUF</u>	<u>A</u>		
<u>3</u>	<u>ITA</u>	<u>192</u>	<u>KOL</u>	<u>2024</u>	<u>2017-18</u>	<u>[A] PRADIP KUMAR JAJODIA, HUF</u>	<u>A</u>		
<u>4</u>	<u>ITA</u>	<u>1398</u>	<u>KOL</u>	<u>2023</u>	<u>2012-13</u>	<u>[A] MOHUA DEY</u>	<u>A</u>		
<u>5</u>	<u>ITA</u>	<u>1399</u>	<u>KOL</u>	<u>2023</u>	<u>2013-14</u>	<u>[A] MOHUA DEY</u>	<u>A</u>		
<u>6</u>	<u>ITA</u>	<u>1400</u>	<u>KOL</u>	<u>2023</u>	<u>2014-15</u>	<u>[A] MOHUA DEY</u>	<u>A</u>		
<u>7</u>	<u>ITA</u>	<u>1401</u>	<u>KOL</u>	<u>2023</u>	<u>2015-16</u>	<u>[A] MOHUA DEY</u>	<u>A</u>		
<u>8</u>	<u>ITA</u>	<u>1402</u>	<u>KOL</u>	<u>2023</u>	<u>2016-17</u>	<u>[A] MOHUA DEY</u>	<u>A</u>		

BEFORE SHRI SANJAY GARG, JM AND SHRI RAJESH KUMAR, AM

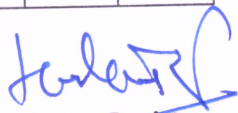
MISCELLANEOUS APPLICATIONS									
<u>Srl</u>	<u>Appeal Number</u>				<u>Assmt. Year</u>	<u>Assessee</u>	<u>Bench</u>	<u>TO Author</u>	
<u>1</u>	<u>MA</u>	<u>31</u>	<u>KOL</u>	<u>2024</u>	<u>2011-2012</u>	<u>[D] M/S. FORUM PROJECTS PVT. LTD.</u>	<u>C</u>	<u>SG/JM</u>	

Google meeting id- gng-ecrb-zsa

BEFORE SHRI RAJESH KUMAR, AM AND SHRI SONJOY SARMA, JM

MISCELLANEOUS APPLICATIONS									
<u>Srl</u>	<u>Appeal Number</u>				<u>Assmt. Year</u>	<u>Assessee</u>	<u>Bench</u>	<u>TO Author</u>	
<u>1</u>	<u>MA</u>	<u>3</u>	<u>KOL</u>	<u>2024</u>	<u>2015-16</u>	<u>[D] SHRI BUDHRAJ AGARWAL</u>	<u>B</u>	<u>RK/AM</u>	

Google meeting id- ron-rrqo-ant


Assistant Registrar
21-Nov-2024